

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.05.2025**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2711 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Assistant Commissioner (EPM) Vs. Shruti Gupta, Liquidator, Metalite Eco Future Labs Pvt. Ltd.	Aakarsh Srivastava
<b>2.</b>	I.A. No. 2790 of 2025 in Comp. App. (AT) No. ___ of 2025	Suresh Singh Vs. Rajputana Cables and Conductors Pvt. Ltd & Ors.	Amol Vyas
<b>3.</b>	I.A. No. 2799 of 2025 in Competition. App. (AT) No. ___ of 2025	N & S Solutions Pvt. Ltd. Vs. CMM-I, PGMM, North Western Railway & Ors.	Dhruv Mohan
<b>4.</b>	I.A. No. 2800 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Canbank Factors Ltd. Vs. Brijesh Singh Bhaduria, RP, RCI Industries & Technologies Ltd. & Anr.	Radhika Gupta
<b>5.</b>	I.A. No. 2801 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Ramesh Jadhav Vs. Vakati Balasubramnyam Reddy & Anr.	Yaksh Garg
<b>6.</b>	I.A. No. 2802 of 2025 in Competition. App. (AT) No. ___ of 2025	N & S Solutions Pvt. Ltd. Vs. CMM, Proj/FUR, Southern Railways & Ors.	Dhruv Mohan

7.	I.A. No. 2830 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 2123 of 2024	Umesh Gupta, RP for Madhuvan Tieup Pvt. Ltd. Vs. Narender Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd. & Ors.	Paras Mithal
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